

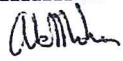


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/114/(IB)/2017  
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT LTD  
NAME OF THE RESPONDENT(S) : TECH MEGACORP INTERNATIONAL PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
①	Arun Karthik Mohan	Counsel for Petitioner	
②	K-CHANDRASEKHARAN	Counsel for SBI	
3	V. SANTHIYA	Representative Counsel for V. MAHESH, IRP	

**ORDER**

Shri Arun Karthik Mohan, counsel for petitioner/operational creditor present. Shri K Chandrasekharan, caused appearance on behalf of State Bank of India, Financial Creditor. Ms V Santhiya, representing counsel for Shri V Mahesh, IRP present and prayed time for filing the particulars of COC for taking necessary action. Counsel for petitioner and counsel for the Financial Creditor prayed time for filing reply to the report filed by the IRP. Time extended at request. Put up on 06.11.2017 at 10.30 A.M.

- Sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc